

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 03<sup>rd</sup> July, 2017**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

| <b>S.No</b>                       | <b>Case No</b>                                      | <b>Parties</b>                              | <b>Counsel for parties</b>   | <b>Remarks</b> |
|-----------------------------------|---|---|--|----------------|
| <b>FOR COMPLETION OF PLEADING</b> |   |   |  |                |
| 1.                                | Original<br>Application No.<br>75/2017(CZ)          | Rahul Bairagi<br>Vs<br>State of M.P. & Anr. | Ms. Anamika Kumar, Adv.  |                |
| <b>FOR COMPLIANCE</b>             |   |   |  |                |
| 2.                                | Appeal No.<br>06/2017(CZ)<br><b>(M.A.No.327/17)</b> | Vikas Enterprises<br>Vs<br>RSPCB & Anr.     | Mr. Om ShankarShrivastava,<br>Adv.<br>Mr. Anurag Tripathi, Adv.<br>Mr. Sandeep Singh, Adv. |                |

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